

Demand Made by Audit Employees for Change of Designation of S. A. S. Accountants and U. D. Cs.

113. SHRI B. K. DASCHOWDHURY : Will the Minister of FINANCE be pleased to state :

(a) whether there was any demonstration by the audit employees in the month of June, 1970 to press the demands for change of designation of SAS accountants, U. D. Cs. and revision of pay scales; and

(b) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) On the 6th and 17th June, 1970, some persons belonging to the Audit Offices in Delhi raised slogans in front of the office of the Comptroller and Auditor General of India demanding change of designations of SAS Accountants, UDCs and revision of pay scales.

(b) While detailed proposals in this regard have not so far been submitted by the employees Associations following these demonstrations, it is understood that change of designations of SAS Accountants and UDCs as Section Officers and Auditors respectively, is being demanded, amongst other things, for the purpose mainly of strengthening the claims of these personnel for better pay scales. The Third Pay Commission is to look into the pay structures of all Central Government employees and accordingly, the audit employees will have an opportunity to present their case before the Commission in due course.

Shortage of Drugs

114. SHRI B. K. DASCHOWDHURY :
SHRI BHOGENDRA JHA :
SHRI G. VENKATASWAMY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Drug

Industry had warned the Union Government and the consumers in June 1970 about the shortage of drugs in general and essential drugs in particular in the near future; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No warning as such was issued. But apprehensions were expressed in certain quarters that there might be shortage of drugs as a result of the issue of the Drugs (Prices Control) Order, 1970 as some producers might curtail and even stop production of some drugs.

(b) A close watch is being kept on the situation and the Government would take steps to meet any eventuality.

Utilization of N. D. M. C. Building in Chanakyapuri, New Delhi

115. SHRI B. K. DASCHOWDHURY :
SHRI SITARAM KESRI :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have taken any decision to house a hotel in the vacant NDMC building in Chanakyapuri, New Delhi; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). No decision in regard to New Delhi Municipal Committee building at Chanakyapuri to house a hotel has yet been taken. The New Delhi Municipal Committee have reported that they invited tenders on five separate occasions for licensing of the hotel building;